

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4255
ANSWERED ON:06.12.2010
BUSINESS PROCESS OUTSOURCINGS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of number of Business Process Outsourcings (BPOs) functioning in the country at present;
- (b) whether these BPOs are implementing the various Labour Laws and welfare measures;
- (c) if so, the details thereof; and
- (d) the details of mechanism under which these BPOs are controlled/checked?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

- (a): The details of number of Business Process Outsourcings (BPOs) functioning in the country is not maintained centrally.
- (b) to (d): Business Process Outsourcings (BPO) are covered under the existing labour laws. The State Governments are the 'appropriate Government' under the various labour laws for the BPOs and legally vested with powers to deal with violation of labour laws in this Sector. However, the Central Government, from time to time, advises the State Governments to enforce the labour laws effectively.